(33)

Declaration of Assets and Liabilities

Year -2024 - 25

50 (Est)
3.2.2 se

I, Rajeev Ranjan Kumar, son/daughter/wife of Lt. Kripa Narayan,

aged 50 (Approx)... years, belonging to Bihar legislative Assembly Secretariat

service and presently working as Section officer, Bihar legislative Assembly Patua

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants*:

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A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Bindu Kri Wife	Dependant-1 Name Samriddhi Shaurya (Daughter)	Dependant-2 Name Srijan Shaurya (Son)	Dependant-3 Etc. Name
(i)	Cash	Rs- 8000	Rs- 5000/		NIL	NA
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBJ Saving Alc Rs-25,000f	SBI Saving A/c- RS- 7,000/- HDFC Bank RS-140,000/ (APProx)		NIL	NA
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL.	NIL	NA
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL	NEL	NA
(v)	Motor Vehicles (details of make, etc.)		Two wheeler (01)-(2017)	ווע	NET	NA
(vi)	Jewellery (give details of weight and value)	1	Gold-200g. Silver-1 kg	Gold-OS gm	NZL	NIL
(vii)	Other assets, such as values of claims / interests	JIK	NIL	NIL	NLL	NA

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.		Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	andevia Agricult Land -03 Bigl Ps-4-5 (Approx)	are NIL	NLL	NEF	NA
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Resident Fatuha Patua 1200 Sq Feet	Fulwari Fulwari Patua 1.75 f lil Katha 25,00,000	אזר	NIL	NA
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NEF	NIL	NEL	NA
	etc Location(s) - Survey /door number(s) - Extent (Total	Rulaspar Patua -14 13-40,000		NIL	NIL	NA
v)	Others (such as interest in property)	NLL	NIL	NIL	NIL	NA

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on . Jan, 2.025.	
(a)	(i) Loans from Banks	HDFC Bank		
	(ii) Loans from financial institutions		10// 1/2	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Loan from co-Oferative Bank	50,000/-	
	(b) dues to departments dealing with supply of water	NIL	NEL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	

	(d) dues to departments dealing with telephones	NEL	MIT
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	WIL
	(f) Other dues, if any	NLL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AZGPK 53709	NEL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NEL	NEF
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	:-	PTS/BLA-1256
Gender	:-	M (M/F)
Date of Birth	:-	1 2 1 2 1 9 7 4 (DD/MM/YYYY)
Class/Group	:-	B (A/B/C)
Cadre	:-	Bihar Legislative Assembly Secretariat Service (Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:-	PATNA
I hereby d	oclara	that the above details are true to the best of my

I hereby declare that the above details are true to the best of my knowledge and belief.

	Signature ZIMA 205 3M
	Name of Employee: RAJEEV RANJAN KUMAR
Place: Patna	Designation: Section officer
Date: 14.02.2025	Department: Bihar legis lative Assembly, Patna

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.